

**DIVISION BENCH**

**ITEM NO. 106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 338/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December,  
2022, 12:00 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S VIDYA PRAKASHAN MANDIR PVT LTD V/S GARG BROTHERS TRADING &amp; SERVICES PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Subhash Bhutoria alongwith Sh. Pervinder Chatrapati & Ms. Trushita Mehra, Advs.  
: *For the Operational Creditor.*

Sh. Anil Kumar, PCS. : *For the Corporate Debtor*

**ORDER**

It is stated by Id. Counsel for the petitioner that he is newly engaged in the present petition. He is directed to file his vakalatnama within one week.

Let the matter be listed for arguments on 23<sup>rd</sup> December, 2022.

—Sd—

**(Subrata Kumar Dash)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**07<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*